

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 51.12.05

Registration No. CCP81/05

Smt. Madhu Bai

Applicant (s)

VERSUS

Shri S. K. Gupta

Respondent (s)

A copy of the ORDER dated 17.12.06 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

19/12/2006

None for the applicant
Respondents by Shri S. K. Gupta on behalf
of Shri K. N. Petkaria.

Shri S. K. Gupta appearing on behalf of the
respondents has filed affidavit signed by
Senior General Manager, Grey Iron Foundry,
Jabalpur stating that as per the
direction of this Tribunal in the OA No.
190/04 dated 27/8/2004, the case of Shri Shanker
Soni, the deceased employee late Shri Roop
Chandra has been considered and it has
been decided to give him compassionate
appointment.

In view of the said decision

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we find that the order of this Tribunal has been complied with. Accordingly, the contempt petition is dismissed. Notices issued are discharged.



Sd/—
(A. K. Gaur)
JM

Sd/—
(Dr. H. C. Srivastava)
VC

सत्य प्रतिलिपि

सप्रेम
DY. REGISTRAR
केन्द्रीय प्रशासकीय अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर

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To
Shri S. Nagre
DN 238
Shri K. N. Pathan
DN 188

DDH
02/12/11
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